

**CUSTOMS, EXCISE AND SERVICE TAX APPELLATE TRIBUNAL
MUMBAI**

WEST ZONAL BENCH

**CUSTOMS EARLY HEARING APPLICATION NO.86724 OF
2024**

**IN
CUSTOMS APPEAL NO: 87440 OF 2019**

[Arising out of order-in-appeal no.MUM-CUS-RN-IMP-37/2019-20 dated 31st May 2019 passed by the Commissioner of Customs(Appeals), Mumbai Custom Zone-I, New Custom House, Ballard Estate, Mumbai-400 001, Maharashtra]

BHARAT HEAVY ELECTRICALS LTD
Regional Operations Division 14, 15th Floor, World Trade Centre 1,
Cufe Parade, Colaba, Mumbai-400005
Maharashtra

... Appellant

versus

**COMMISSIONER OF
CUSTOMS(IMPORT)-MUMBAI**
Mumbai Custom House Zone-I, Contract Cell,
New Custom House, Ballard Estate,
Mumbai-400 001,
Maharashtra

...Respondent

Present for the Appellant: Written request

Present for the Respondent: Shri Badhe Piyush Barasu (AR)

CORAM:
HON'BLE MR. C J MATHEW, MEMBER (TECHNICAL)
HON'BLE MR. AJAY SHARMA, MEMBER (JUDICIAL)

FINAL ORDER NO.86862/2024

Date of Hearing/Decision: **18.11.2024**

PER:CORAM

A communication dated 10th October 2024 received from
M/s.Bharat Heavy Electricals Ltd, the appellant herein, seeks

withdrawal of appeal no.87440/2019. Accordingly, the application stands disposed off and the appeal is dismissed as withdrawn.

(dictated and pronounced in court)

(AJAY SHARMA)
(MEMBER (JUDICIAL))

(C J MATHEW)
MEMBER (TECHNICAL)

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